

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4741  
ANSWERED ON:22.04.2015  
CHANGE IN SLUM REHABILITATION POLICY  
Girri Shri Maheish

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) Whether Delhi Development Authority (DDA) proposes to change the slum rehabilitation policy in Delhi and if so, the details thereof;
- (b) whether the willingness of slum dwellers will be given priority in such changed policy;
- (c) if so, whether DDA is studying the best world practices relevant to Delhi before changing the policy; and
- (d) if so, the slum rehabilitation policies are studied and considered by DDA?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): Delhi Development Authority (DDA) has informed that formulation of a policy for slum rehabilitation is in preliminary stage. DDA has invited suggestions from the public after uploading the draft policy on their website: [www.dda.org.in](http://www.dda.org.in).

(b)to(d): DDA has informed that it will formulate policy after considering various issues/ aspects pertaining to slum rehabilitation, suggestions from the public, other slum rehabilitation policies and the best practices.